

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 59 of 2014 & IA No. 111 of 2014
Appeal No. 102 of 2014**

Appeal No. 59 of 2014 & IA No. 111 of 2014

Dated: 19th January, 2017

In the matter of:

Madhya Pradesh Power Generation Co. Ltd. ... Appellant(s)
Vs. ... Respondent(s)
Central Electricity Regulatory Commission & Ors.

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 102 of 2014

In the matter of:

M.P. Power Management Co. Ltd. ... Appellant(s)
Vs. ... Respondent(s)
Central Electricity Regulatory Commission & Ors.

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **23rd February, 2017.**

For Court Master

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